## NATIONAL COMPANY LAW TRIBUNAL SPECIAL BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/12/2017 AT 12.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

: CA/63/IB/2017

**PETITION NUMBER** 

: CP/563/IB/2017

NAME OF THE PETITIONER(S) : INDIAN OVERSEAS BANK

NAME OF THE RESPONDENT(S) : ICICI BANK LIMITED

**UNDER SECTION** 

: 7 RULE 4

NAME (IN CAPITAL) S.No.

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

S.RAMACHANDRAN CM, 10B.

## **ORDER**

Mr. S. Ramachandran, Chief Manager, Representing Indian Overseas Bank present on behalf of the Committee of the Creditors and filed CA/63/IB/2017 praying to change the name of Resolution Professional, in view of the decision taken in the 2<sup>nd</sup> meeting of the CoC, he filed the copy of the Minutes of the meeting. Put up the matter for hearing on 01.01.2018 at 10.30 A.M.

> (K.ANANTHA PADMANABHA SWAMY) MEMBER (JUDICIAL)

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